GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 3718 TO BE ANSWERED ON 19.03.2018

Smart Schools

3718. SHRIMATI VASANTHI M.: SHRIMATI RITI PATHAK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government is planning to establish smart schools across the country including Madhya Pradesh and if so, the details thereof;
- (b) whether the Government has accorded administrative and financial sanction to these proposals and if so, the details thereof and if not, the reasons therefor along with the time by which the above proposal is likely to be taken for sanction; and
- (c) whether any places have been identified in Tamil Nadu for establishment of such schools and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) Yes, madam. The "Information and Communication Technology in School" (ICT) component of centrally sponsored scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides for opportunities to secondary stage students to build their capacity in ICT skills and make them learn through computer aided learning process. The Scheme covers Government and Government aided secondary and higher secondary schools. The ICT component of RMSA also has a provision for setting up of Smart schools to act as "Technology Demonstrators" and to propagate ICT skills among students of neighborhood schools. So far 88,994 schools including 43 Smart Schools have been approved under the ICT component of RMSA. Both the components of the Scheme provide for financial assistance for setting up of ICT labs by provisioning for capital expenditure as well as recurring costs, including software such as learning management systems & curriculum based courseware.

The proposal for setting up of 10 smart schools was received from State Government of Madhya Pradesh in 2014-15 but could not be approved due to non-implementation of the ICT in schools scheme in 2000 schools approved in 2011-12.

Every year, the States/ UTs prepare their Annual Work Plan & Budget proposal for approval under the scheme. The viable proposals under the "ICT in Schools" component including of Smart Schools are considered and approved in consultation with State/ UT concerned. A statement indicating the State-wise details of proposals received and approved along with reasons for non-approval for the year 2017-18 is attached as **Annexure.**

(c) 5 schools have been approved to be established as smart schools in Tamil Nadu.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3718 TO BE ANSWERED ON 19.03.2018 ASKED BY SHRIMATI VASANTHI M. AND SHRIMATI RITI PATHAK REGARDING "SMART SCHOOLS"

			Schools	under ICT Component	Smart Schools under ICT		
Sl. No	Name of the State / UT	Proposal	Approval	Remarks	Proposal	Approval	Remarks
1	A & N Islands	45	31	Approved for 31 schools having electricity, Computer room	No proposal		proposal
2	Andhra Pradesh	1075	-	Not approved as all eligible schools already covered under ICT component		_	Not approved as all eligible schools already covered under ICT component.
3.	Arunachal Pradesh	21	-	Not approved as previously approved schools not yet implemented by the state	No proposal		
4	Assam	234	100	Approved for 100 schools having electricity, Computer room	No proposal		proposal
5	Bihar	488	380	Approved for 380 Schools having enrolment more than 300	Virtual Classroom in 38 schools	-	State Government suggested to meet the expenditure out of state funds.
6	Chandigarh	3	2	Approved for 2 schools having electricity, Computer room	No proposal		proposal
7	Chhattisgarh	372	-	Not approved as all eligible schools already covered under ICT component of RMSA			
8	Dadra & Nagar Haveli			No proposal	No proposal		
9	Daman & Diu			-	-	-	-
10	Delhi	1174	-	ž	Installing Smart Boards in 1034 Schools	517 schools	517 schools @Rs. 70000 per school on pilot basis approved.
11	Goa	56	-	Not approved as all eligible schools already covered under ICT component	No proposal		
12	Gujarat	217	-	Not approved, as schools approved in 2016-2017 not implemented.			
13	Haryana	2704	-	Not approved as all eligible schools already covered under ICT component			
	Himachal Pradesh	2007	20	Approved for 20 schools having electricity, Computer Room and enrolment			State Government suggested to implement with state funds.

		Normal so	chools und	er ICT		Smart Sch	nools under ICT
Sl. No.	Name of the State / UT	Proposal	Approval	Remarks	Proposal	Approval	Remarks
15	Jammu & Kashmir	2141	620	Approved for 620 schools having electricity, Computer room		No	proposal
16	Jharkhand	1983	449	Approved for 449 schools having electricity, Computer room		No	proposal
17	Karnataka		1	No proposal		No	proposal
18	Kerala	55	18	Approved for 18 schools having electricity, Computer room	No proposal		
19	Lakshadweep	· · · · · · · · · · · · · · · · · · ·		No proposal			
20	Madhya Pradesh	No proposal		No proposal	No proposal		
21	Maharashtra	4996	-	Not approved as schools approved earlier yet to be implemented by the state.	1 1		
22	Manipur	147	8	Approved for 8 schools having electricity, Computer room	No Proposal		
23	Meghalaya	160	8	Approved for 8 schools having electricity, Computer room	No proposal		
24	Mizoram			No proposal	No proposal		
25	Nagaland	6	-	Not approved due to discrepancy of UDISE database Code in previously approved schools			
26	Odisha		1	No proposal	No proposal		
27	Puducherry	105	-	Not approved as previously approved schools yet to be implemented by the UT.			
28	Punjab	447	100	Approved for 100 schools having electricity, Computer room	No proposal		proposal
29	Rajasthan	6628	-	Not approved, due to state prioritizing other interventions	Smart school	9	Not approved, due to state prioritizing other interventions such as New Schools and Strengthening
30	Sikkim	14		Approved 6 eligible schools having electricity and adequate enrollment.			
31	Tamil Nadu		•	No proposal			
32	Telangana	800	-	Not approved, due to state prioritizing other interventions from the available funds.			Not approved due to state prioritizing other interventions
33	Tripura	8	-	Not approved as previously approved schools yet to be implemented by the State	Proposal fo	or 9	Not approved due to non- implementation of ICT in school scheme in earlier approved schools.
34	Uttar Pradesh	1608	-	Not approved as the proposed 1608 schools already approved in 2011-12.	No proposal		
35	Uttarakhand		•	No proposal	No proposal		
36	West Bengal	520	-	Not approved as previously approved schools yet to be implemented by the State		No	proposal